## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

B. GIRIDHARA RAG

P.R. Vandana or Annual knshnan Counsel for Petitioner B. himle L Counsel for perpordent handward

## **ORDER**

Counsel representing both the parties are present and stated that the settlement talks are in progress between the parties. Both the counsel prayed time for making submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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